

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/9312/2020

This the 30th day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Farooq Ahmad Mir,
Aged about 44 years
S/o Mohammad Akram Mir,
R/o Syedabad (Pastoona),
Tehsil Tral, District Pulwama.
2. Mian Ishfaq Hussain Pampori,
Aged about 47 years
S/o Amir-ud-Din Pampori,
R/o Ziyarat Batamaloo, Srinagar.

.....Applicants

(Advocate: Mr.R.K. Jain)

Versus

1. State of Jammu & Kashmir,
Through Commr./Secy. To Government,
Forest Department, J&K,
Civil Sectt., Jammu/Srinagar.
2. Pr. Chief Conservator of Forests,
J&K State, Jammu/Srinagar.
3. Chief Conservator of Forests,
Kashmir, Srinagar.
4. Divisional Forest Officer,
Division Urban Forestry,
Division, Srinagar.
5. Divisional Forest Officer,
Division Shopian.
6. Farooq Ahmad Khan (NKFC)
Forester
C/o DFO Division,
Sindh Division Ganderbal.

7. Abdul Rashid Shah (NKFC)
Forester,
C/o DFO Urban Forestry,
C/o DFO Urban Forestry,
Division, Srinagar.
8. Manzoor Ahmad Naseem (NKFC)
Forester
C/o DFO Division Urban Forestry,
Division, Srinagar.
9. Noor Mohammad Bhat,
Forester,
C/o Chief Conservator of Forests,
Wular Project, Srinagar.
10. Khurshid Ahmad Gul,
Forester,
C/o DFO, Shopian.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, DAG)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Shri R.A. Jain, learned counsel for the applicant submits that TA has become infructuous by efflux of time as such, he do not wish to pursue this TA.

2. In view of the submissions made by the learned counsel for the applicant, the TA is dismissed as having become infructuous. No costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

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